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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------|----------|-----------|---------|---------------------------------|
| CA(CAA) No.58/BB/17 | - | Admission | 230-232 | Stump Schuele & Somappa Pvt Ltd |

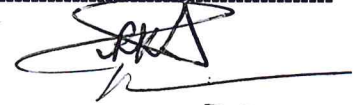
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

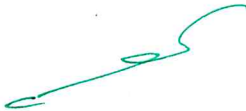
SIGNATURE

1. **Perkal K. Ajun**


Adv. for Petitioner



Counsel for petitioner is present. He requested the Tribunal to adjourn to 31.08.2017.



MEMBER (J)



MEMBER (T)